

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

22. MA/199/2020
C.P.(IB)/4296(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SHRI H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.11.2022.**

NAME OF THE PARTIES: APAR INDUSTRIES LIMITED
V/s
ARTRNA MULTI TRADING PVT LTD

SECTION : Sec 9 of IBC 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter
on 21.12.2022.

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
H. V. SUBBA RAO
Member(Judicial)

/P/